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BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONAL BENCH, KOLKATA
ORIGINAL APPLICATION NO. 129/2025/EZ

Manas Kumar Mondal

..... Applicant

VERSUS

Union of India & Ors.

..... Respondents

STATUS REPORT IN THE FORM OF AFFIDAVIT BY RESPONDENT NO.11
i.e. MEMBER SECRETARY, WEST BENGAL COASTAL ZONE
MANAGEMENT AUTHORITY, RESPONDENT NO.11 IN PURSUANT TO
THE ORDER OF THE HON'BLE NATIONAL GREEN TRIBUNAL, EASTERN
ZONE BENCH DATED 06.01.2026

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Filed by:

Shreyas Chaturhin

Advocate

Calcutta High Court

SL. NO. 40 /20.26



BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONAL BENCH, KOLKATA
ORIGINAL APPLICATION NO. 129/2025/EZ

Manas Kumar Mondal

..... Applicant

VERSUS

Union of India & Ors.

..... Respondents

BEFORE THE NOTARY PUBLIC
AT BIDHANNAGAR
DIST. NORTH 24 PARGANAS

STATUS REPORT IN THE FORM OF AFFIDAVIT BY RESPONDENT NO.11
i.e. MEMBER SECRETARY, WEST BENGAL COASTAL ZONE
MANAGEMENT AUTHORITY, RESPONDENT NO.11 IN PURSUANT TO
THE ORDER OF THE HON'BLE NATIONAL GREEN TRIBUNAL, EASTERN
ZONE BENCH DATED 06.01.2026

Most Respectfully Sheweth:

I, Saurav Pahari, S/o- Sri Subahs Chandra Pahari, aged about 45 years, by occupation service, having office at DD-24, Sector- I, Bidhannagar, Kolkata-700064, do hereby solemnly affirm and declare as follows:-

1. That, I am holding the post of Member Secretary, West Bengal Coastal Zone Management Authority and I have made myself well acquainted with the facts and circumstances of instant case and have gone through the documents and reports pertaining to the subject matter of the instant Original Application. Hence, I am competent to affirm the instant affidavit before the Hon'ble Tribunal.

05 MAY 2026



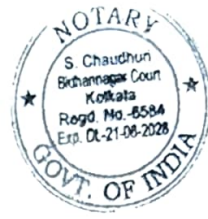
2. That, this affidavit is being affirmed in pursuant to the solemn Order passed by this Hon'ble Tribunal, Eastern Bench dated 06.01.2026 wherein there is direction upon the Respondent No.11 to file response.
3. That the West Bengal Coastal Zone Management Authority has not accorded Coastal Regulation Zone (CRZ) clearance for the said projects. As per status report of Institute of Environmental Studies and Wetland Management (IESWM) which is a recognised Institute for mapping CRZ / CZMP as per guidelines of the Coastal Regulation Zone Notification, 2011, the project units BAKKHALI ECO PARK AND TENTS and MUM HOME STAY are located within CRZ-II and CRZ-IA (Mangrove Buffer) respectively, based on the Ministry of Environment Forest & Climate Change approved Coastal Zone Management Plan (CZMP) and as per CRZ Notification, 2011 on scale 1:25000 .

Copy of the report of Institute of Environmental Studies and Wetland Management is marked and annexed as Annexure R/1.

4. That further letter has been issued by the West Bengal Coastal Zone Management Authority (WBCZMA) to District Magistrate, South 24 Parganas, West Bengal who is the Chairman of the District Level Committee of WBSCZMA, *vide* Memo No. 328-EN/T-II-04/26/2023 dated 22.04.2026, requesting comments/observations on the allegation of violation of CRZ norms by the said resorts i.e. BAKKHALI ECO PARK AND TENTS and MUM HOME STAY at Namkhana. Response from the said office is awaited.

Copy of the letter of the West Bengal Coastal Zone Management Authority dated 22.04.2026 is marked and annexed as Annexure R/2.

0 5 MAY 2026



5. That it is respectfully prayed that the Hon'ble Tribunal may be pleased to pass such further Order/Orders as is deemed fit for the ends of justice.
6. That the statements made in paragraph 1 is true to my knowledge and paragraphs 2 and 4, are based on information derived from the record and which I believe to be true.


Identified by me
 Subojyoti Chakrabarti
 Adv.
 05/05/2026


 DEPONENT

VERIFICATION

I, Saurav Pahari, Member Secretary, West Bengal Coastal Zone Management Authority do hereby solemnly affirm and declare that the contents of the report in the form of affidavit are true to the best of my knowledge and belief. No part of the Report is false and nothing has been concealed.

Verified at Kolkata this 05th day of May, 2026.


 S. CHAUDHURI
 * NOTARY *
 GOVT. OF INDIA
 Regd. No.-6584/08
 Bidhannagar Court
 Dist.-North 24 Pgs.

05 MAY 2026


 DEPONENT

Prepared by me
 Subojyoti Chakrabarti
 Adv.
 05/05/2026

ieswm



X

Annexure R 1

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INSTITUTE OF ENVIRONMENTAL STUDIES
AND WETLAND MANAGEMENT
DEPARTMENT OF ENVIRONMENT
GOVT. OF WEST BENGAL
DD-24, SECTOR-I, SALT LAKE,
KOLKATA - 700064
PHONE : (033) 2334-0531/0239
Fax : 91-33-2358-0967
E-mail : contact.ieswm@gmail.com
Website : www.ieswm.wb.gov.in

No: 47-IESWM/3P-154/2026-27(216BN)

Date: 28/04/226

To
The Senior Environment Engineer
Alipore Regional Office, WBPCB
Minority Bhawan, 5th Floor,
12, Biplabi Kanailal Bhattacharya Sarani, Alipore,
Kolkata – 700027



Sub: Status Report on Coastal Regulation Zone (CRZ) for the geographic coordinates of “Bakkhali Eco Park & Tents” and “Mum Home Stay” at Namkhana, South 24 Parganas. W.B.

Ref No.: Memo No. 80/20/WBPCB/ARO (04)/2026 dated 22.04.2026

Sir,

With reference to the above-mentioned subject, it is to bring to your kind notice that, as per the records available in this office, no CRZ Clearances have been accorded by the competent authorities for the said projects.

Further, it is observed that the GPS coordinates submitted vide the reference cited above are found to be incomplete and/or defective, and do not accurately represent the entire area under consideration.

However, based on the geo-coordinates submitted by your good-self, a CRZ Status Report has been prepared and is enclosed herewith for taking necessary action.

It is also clarified that the CRZ Status Report neither qualifies as, nor should it be treated as, a prerequisite for obtaining CRZ clearance/NOC for any proposed or existing project.

For any proposed project, in the event that the whole or any part of the Area of Interest (AoI) falls within CRZ limits, the project proponent is required to apply to the State Coastal Zone Management Authority (SCZMA) along with requisite documents and CRZ maps at scales of 1:25,000 and 1:4,000, for obtaining necessary NOC/clearance prior to the commencement of any construction activity.

Yours faithfully,

28/4/26
Director, IESWM

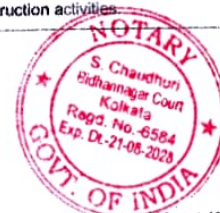
Encl: As stated above

**Observation on CRZ Status for the Geographic Coordinates at Mouza Lakshmipur Abad, Block Namkhana
based on MoEFCC approved CZMP as per CRZ Notification 2011 on Scale 1: 25000**

Sl. No	Site description	District	Block	Mouza (J.L. No.)	Coordinates as provided by the Senior Environment Engineer, Alipore Regional Office, WBPCB (Degree Decimal)	Lies within CRZ	Distance from CRZ	CRZ category & Remarks (as per CZMP - 2011)
1.	Bakkhali Eco Park & Tents (Applicant's Name: Senior Environment Engineer, Alipore Regional Office, West Bengal Pollution Control Board)	South 24 Parganas	Namkhana	Lakshmipur Abad J.L. No. 25 (as provided by the applicant)	1 21.564273° N 88.253427° E	Yes	N.A.	Lies within CRZ-II Gangasagar Bakkhali Development Authority (GBDA)
				2 21.564217° N 88.253427° E	Yes	N.A.		
				3 21.564380° N 88.253100° E	Yes	N.A.		
				4 21.563608° N 88.252370° E	Yes	N.A.		
				5 21.562763° N 88.253213° E	Yes	N.A.		
				6 21.563460° N 88.253945° E	Yes	N.A.		
				7 21.563527° N 88.253277° E	Yes	N.A.		

Note: 1 There appears to be an accuracy issue, as the coordinates seem scattered. A Google image, along with the provided geo-coordinates, has been attached for reference. However, since the geocoordinates were provided by the WBPCB, the CRZ Status Report has been prepared accordingly.

2. It may be noted that the CRZ Status Report neither qualifies as, nor should be treated as, a prerequisite for obtaining CRZ clearance/NOC for any proposed or existing project. Since the geographic coordinates provided by the client through DLC, falls within the CRZ area, the project proponent is required to apply to the State Coastal Zone Management Authority (SCZMA) with the requisite documents, along with CRZ maps at scales of 1:25,000 and 1:4,000, for obtaining the necessary NOC/clearance prior to the commencement of any construction activities.



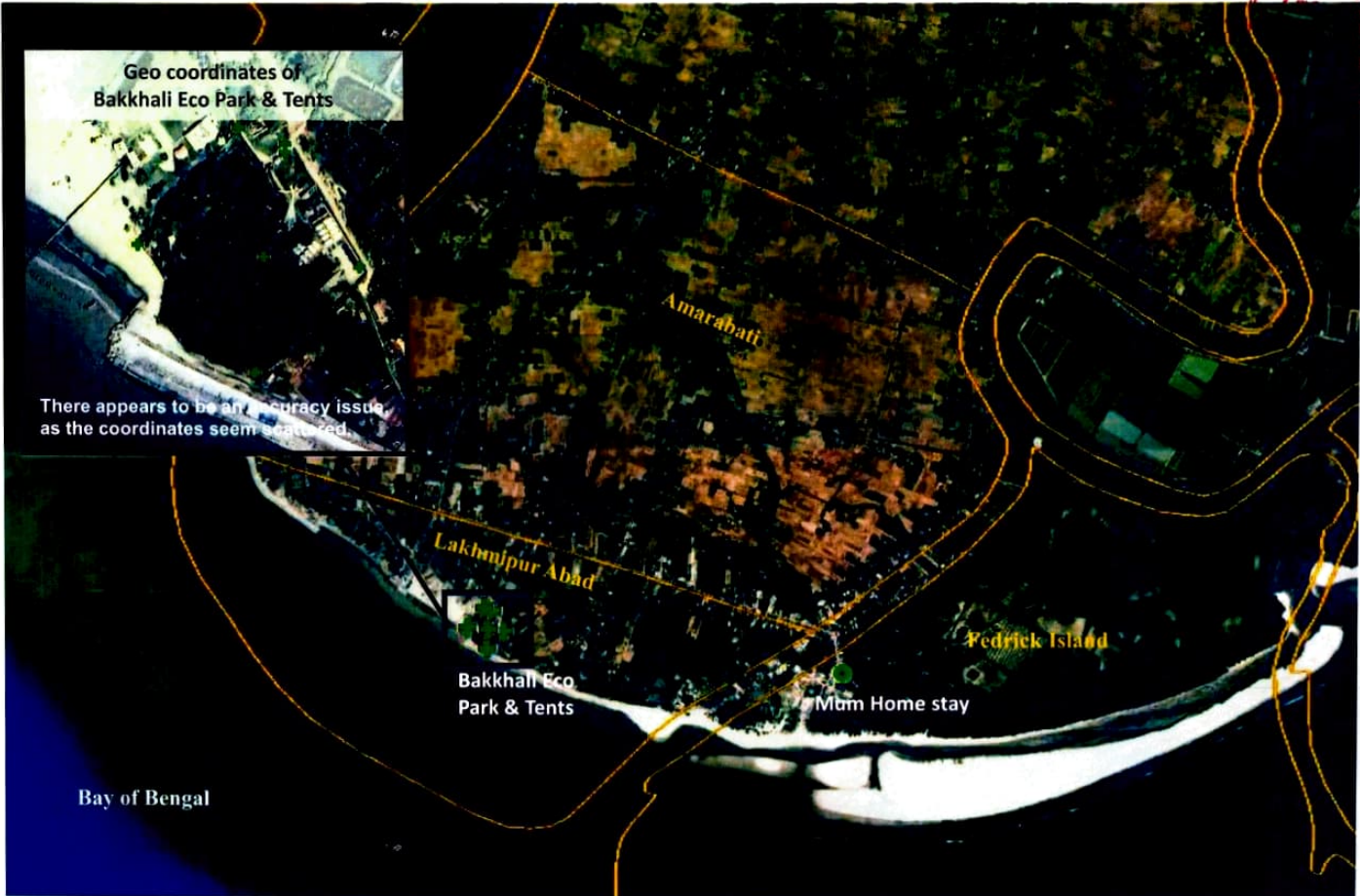
Disclaimer:

- Observation on CRZ status on scale 1:25000 do not qualify or act as a prerequisite for any CRZ clearance/NOC for any proposed / existing projects.
- For any proposed project, if full or part of the Area of Interest (AOI) lies within CRZ, the client is required to apply to SCZMA with requisite documents and CRZ maps on scale 1:25000 and 4000 for NOC/clearance.
- Administrative boundaries for CZMP based on CRZ Notification 2011 on scale 1:25000 have been derived from mouza boundaries based on P.S. maps (scale 1" = 1 mile). However, administrative boundaries for local level CZMP maps are to be derived from cadastral maps on scale 1:3960 or the nearest scale 1:4000. Accordingly, the CRZ map on scale 1:25000 will be identical to approved CZMP 2011 and therefore indicative, however, CRZ maps on scale 1:4000 will have more refined CRZ categorization based on more accurate administrative boundaries which is evident while re-aligning the mouza boundaries according to cadastral maps.
- The indicative CRZ status will be applicable only for the given point location as provided and will not be valid for the premise or area under operation by any entity or establishment.
- The geo-coordinates as provided by the Senior Environment Engineer, Alipore Regional Office, West Bengal Pollution Control Board, are treated as authentic, accordingly no field inspection is undertaken by H.S.W.B.
- Other accompanying legal and land related documents, such as the approved site plan and deed documents, shall be consulted to ascertain the precise CRZ status.

The Geographic Coordinates as provided by WBPCB for “Bakkhali Eco Park & Tents” and “Mum Home stay” in preparation of CRZ Status Report at Block Namkhana, South 24 Parganas district



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Annexure-R2

WEST BENGAL STATE COASTAL ZONE MANAGEMENT AUTHORITY

IESWM, DD-24, Sector-I, Salt Lake, Kolkata -700 064

Tel: (033) 2334-1020, FAX: (033) 2335-0271

Email – wbsczma@gmail.com,Website: www.environmentwb.gov.in

Memo No.: 328-EN/T-II-04/26/2023

Dated: 22/04/2026

To

The District Magistrate, South 24 Parganas,
& Chairman, District Level Committee (DLC), WBSCZMA
New Administrative Building, Alipore,
Kolkata – 700027

Ref: Environment Department Resolution No. EN/11/T-II-4/001-II/2003 dated 02.01.2012.**Sub:** Requisition for submission of comments regarding NGT Application No. 129/2025/EZ within South 24 Parganas District.

Sir/Madam,

With reference to the subject cited above, it is to bring to your kind notice that Application No. 129/2025/EZ titled *Manas Kumar Mondal vs. Union of India & Others* has been filed before the Hon'ble National Green Tribunal (NGT). The application, inter alia, alleges violations at CRZ Areas under the names "BAKKHALI ECO PARK AND TENTS" and "MUM HOME STAY" at Namkhana, District South 24 Parganas (copy enclosed), which speaks for itself. In terms of the Environment Department Resolution referred to above, the matter is hereby forwarded to you for necessary action at your end.

You are requested to kindly furnish your comments/observations on the matter at the earliest, to enable this office to take further necessary action in accordance with the prevailing rules and regulations.

This may be treated as urgent.

Thanking you,

Yours faithfully,

(SAURAV PAHARI, IAS)
Member Secretary, WBSCZMA &
Director, IESWM



Encl: (1) Env. Dept. Resolution dt. 2.1.2012
(2) Application No. 129/2025/EZ along with Petition